GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1341 ANSWERED ON:08.08.2011 HURDLE IN EXISTING PENSION RULES Alagiri Shri S. ;Purkayastha Shri Kabindra;Vasava Shri Mansukhbhai D.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the percentage of organised/unorganised sector workers not covered by the Public Provident Fund (PPF);
- (b) the reasons for the same;
- (c) whether retired employees in the country including Tripura State Government undertaking are getting fixed pension;
- (d) whether the pensioners appealed to the Government for sanctioning of Pension at par with the rate of Central Government employees; and
- (e) if so, the reaction of the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (e): The information is being collected and will be placed on the Table of the House.